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Fax: **Jammu:** 0191-2546753(Nov-April),
Fax: **Srinagar:** 0194-2506063(May-Oct.)



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Subject:-Repatriation/deputation of Judicial Officers.

GOVERNMENT ORDER NO: 3202- LD (A) of 2019.
D A T E D: 17 - 06 - 2019.

As recommended by the High Court, sanction is accorded to the:-

- i. repatriation from deputation of Shri Subash Chander Gupta, Presiding Officer (MACT), Srinagar;
- ii. appointment on deputation of –
 1. Shri K. S. Parihar, District and Sessions Judge, as Presiding Officer (MACT), Jammu;
 2. Shri Suresh Chander Katal, District & Sessions Judge, as Presiding Officer (MACT), Srinagar; and
 3. Shri Mehmood Ahmad Chowdhary, District & Sessions Judge, as Principal Secretary to Chairman, J&K State Accountability Commission.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 17 - 06 - 2018

NO: LD (A) 2001/148-II

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Srinagar. This is with reference to his letter No.5673/GS dated 03-06-2019.
4. Director Information, J&K, Srinagar.
5. Director Archives, Archaeology and Museums, J&K, Srinagar.

As/ks
[Signature]

